

MEDIATION CENTRE ,RAJ.HIGH COURT JODHPUR  
CAUSE LIST 27.10.2016

S.NO	NAME OF MEDIATOR'S	TYPE OF CASE & NO.WITH TITLE OF CASE	NAME OF PETITIONER'S ADVOCATE'S	NAME OF RESPONDENT ADVOCATE'S
1	Shri Pankaj Ravindra Mehta,Advocate	S.B. Civil Transfer Appl. No.41/2016 Smt. Arjita Mathur V/s Amit Mathur	Mr. B.P. Mathur	Mr. M.S. Soni
2	Shri Harish Purohit,Advocate	D.B. Civil Misc. Appeal No. 2185/2016 Ashok Kumar V/s Smt. Mamta	Dr. Sachin Acharya	Mr. Suresh Kumbhat

*Dharam Singh Shrivastava*

उपसचिव

राज.राज्य विधिक सेवा प्राधिकरण ,

जोधपुर

“ Help The Needy -- Timely Help May Create History ”